

F. No. J-11017/23/2016-Judicial (Part-2)
Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
Dated 10th October, 2017

ORDER

The President is pleased to accept the resignation of **Shri Sunil Mehta**, Central Government Counsel for the High Court of Rajasthan at Jodhpur with effect from 04.09.2017, consequently, his name occurring at Sr. No. 2 in the table of Central Govt. Counsel for the High Court of Rajasthan at Jodhpur, in order No. 36(19)/2015-Judl. dated 20.07.2015, stands deleted.

2. Hindi version of this order will follow.



(Inder Kumar)
Additional Secretary

Copy for information to:

1. PS to MLJ/ PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary.
2. Shri Sanjeet Purohit, Asst. SGI, High Court of Rajasthan at Jodhpur.
3. Shri Basant Singh Chhaba, Asst. SGI, High Court of Rajasthan, Bench at Jaipur.
4. The Registrar, High Court of Rajasthan at Jodhpur.
5. Shri Sunil Mehta, Advocate, 14-1-A, Veer Durgadas Nagar, Paota "C" Main Road, Jodhpur (Rajasthan).
6. Hindi unit, D/o Legal Affairs for Hindi translation of the order.
7. Guard File/Judicial Section with 5 spare copies.



(D. Srinivas)
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